

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 857 of 2020

...
1. Bikki Munda (Mundu) @ Soma Munda
2. Dashrath Munda (Mundu) @ Guddu....
-V e r s u s-
The State of Jharkhand Opposite Party

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

...
For the Petitioners : Mr. Pankaj Kumar Dubey, Advocate.
For the State : Mr. Sardhu Mahto, APP.

...
04/26.03.2021

1. On the instructions of the petitioners, learned counsel for the petitioners seeks permission to withdraw the present revision.
2. Learned A.P.P. is present.
3. Heard. In view of the submissions of the learned counsel for the petitioners, this revision is, hereby, dismissed as withdrawn.

(AMITAV K. GUPTA, J.)